

consideration any special scheme for the track of canal lying between Ghaghara and Gandak rivers;

(b) if not, whether the Ministry will take up the matter with the Planning Commission in this regard; and

(c) if so, the details of the scheme?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): (a) to (c). The Ganga Flood Control Commission has prepared a comprehensive plan for flood control in the Ghaghra Basin which covers the area lying between the Ghaghra and Gandak rivers. For the long-term, the plan envisages the construction of reservoirs in Nepal territory and watershed management measures for the more immediate needs, the Master Plan proposes the construction of new flood protection embankments and the raising and strengthening of existing embankments, construction of a diversion channel on the Rapti, and protection work for important towns. This Plan has already been supplied to the State Government. As flood control is a State subject, the detailed schemes according to this Master Plan have to be formulated and executed by the State Government.

STATEMENT CORRECTING ANSWER TO USQ No. 3389 DATED 8th JULY, 1980 RE. COOKING GAS CONNECTIONS IN RAJASTHAN.

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): In reply to part (a) of the question cited above, the figures of number of cooking gas connections released in Rajasthan and Sikkim were given as 44,119 and 51,299 respectively.

On subsequent check-up it came to light that the above mentioned figures

were incorrect and the correct figures should be as follows:—

Rajasthan—51,299 gas connections released.

Sikkim—1,204 gas connections released.

The error committed earlier is regretted.

12.30 hrs.

श्री अरिफ मोहम्मद खान (कानपुर) : अध्यक्ष महोदय, मैं एक बहुत गंभीर समस्या

(Interruptions)**

अध्यक्ष महोदय : यह तरीका नहीं है। मिस्टर खान, मैं एलाऊ नहीं कर रहा हूँ।

(Interruptions)**

MR. SPEAKER: I am not going to allow like this... I am not going to allow either you or the other side... Nothing is going to be recorded without my permission.

(Interruptions)**

MR. SPEAKER: Not allowed.

12.33 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORTS AND REVIEWS OF INDIAN INSTITUTE OF MASS COMMUNICATION NEW DELHI FOR 1976-77, 1977-78 AND 1978-79 WITH STATEMENTS FOR DELAY

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): On behalf of Shrimati Ram Dulari Sinha, I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1976-77 along with Audited Accounts.

[Shri Vasant Sathe]

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute, for the year 1976-77.

[Placed in Library. See No. LT-1206/80].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1977-78 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute, for the year 1977-78.

[Placed in Library. See No. LT-1207/80].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1978-79 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute, for the year 1978-79.

(4) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1), (2) and (3) above.

[Placed in Library. See No. LT-1208/80].

12.34 hrs.

MATTERS UNDER RULE 377

(i) NEED FOR REMOVAL OF EXPORT DUTY ON TURMERIC AND GINGER AND BAN ON IMPORT OF NUTMUG, CLIVES AND COCOA,

SHRI GEORGE JOSEPH MUNDACKAL (Muvattupuzha): Mr. Speaker, Sir, the prices of turmeric, ginger, nutmeg, cloves and cocoa have

crashed to 30 per cent within three years. Alleppy finger (Kerala variety of turmeric) is cultivated only for exporting. The price of that variety has crashed from Rs. 8 per kg. to Rs. 2 per kg. Still the export duty on turmeric is more than 100 per cent. To save the poor and marginal cultivators of turmeric and ginger, I request the hon. Commerce Minister to remove all the export duty of turmeric and ginger and give some incentive to the helpless farmers at the earliest.

As the prices of nutmeg, cloves and cocoa have gone down to one-third of the price within three years, I request the hon. Commerce Minister to ban immediately the import of nutmeg, cloves and cocoa and protect the interest of this long term cash crop farmers.

(ii) LATE RUNNING OF K. K. EXPRESS AND OTHER SUPER FAST TRAINS

**SHRI V. S. VIJAYARAGHAVAN (Palghat): Sir, late running of trains has become a regular feature these days. Either due to disturbance created by the miscreants or due to the indifference of the railway authorities, the travelling public is put to a lot of inconvenience. A superfast train like the K. K. Express runs late by 5 to 6 hours almost regularly. The railway officials have become indifferent to the trains running late and the miseries caused to the passengers. I would cite just one example to show to what extent they have become indifferent. On 30th July, I was travelling in the Delhi bound K. K. Express. When the train reached Karavadi, a railway station in Andhra Pradesh, about 100 people collected there and started pelting stones at the train. The driver stopped the train. One person was injured. They would not allow the train to move unless their demands were met. On asking them as to what their demands were, they could not give any satisfactory reply.

**The original speech was delivered in Malayalam.